

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

LIBRARY

No.O.A.350/00229/ 2016

Date of order : 03.08.2016

Present : Hon'ble Justice Mr. Vishnu Chandra Gupta, Judicial Member
Hon'ble Ms. Jaya Das Gupta, Administrative Member

NISHI KANTA DAS

VS.

UNION OF INDIA & OTHERS

For the applicant : Ms. P. Mondal, counsel
For the respondents : None

ORDER

Per Justice V.C. Gupta, J.M.

Ms. P. Mondal, Id. counsel appearing on behalf of the applicant
submits that the applicant wants to withdraw this O.A.

2. Accordingly the O.A. is dismissed as 'withdrawn'.

(J. Das Gupta)
Administrative Member

sb

(Justice V.C. Gupta)
Judicial Member